

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/90(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	JUGAL MARU VS DECENT VINCOM PRIVATE LIMITED
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Ms. Sneha Chawla, CS] For the Petitioner

Mr. Nand Kishore Sharma, CS] For the Respondent

Ms. Urvi Sanghvi, CS]

ORDER

1. Ld. Authorised Representative appearing on behalf of the petitioner present. Ld. Authorised Representative appearing on behalf of the respondent present.
2. Heard at length. **Reserved for Orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**